

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 16

**C.P.(IB)954/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Marwah Fianance Private Limited V/S Alps  
Ice And Cold Storage Private Limited**

*Appearance (via video-conference):*

For the Applicant : Mr. Aniruth Purusothaman, Advocate  
For the Respondent : Ms. Chandani Bhatt, Advocate

Sections 7 of the IBC, 2016

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ORDER

Ld. Counsel for the Financial Creditor is present. Ms. Chandani Bhatt, Advocate appeared and seeks time to place on record Vakalatnama on behalf of the Corporate Debtor and further seeks time to place on record Affidavit in Reply. Time is allowed. Let the Vakalatnama be placed on record well before the adjourned date and the Affidavit in Reply be placed on record well before the adjourned date by duly serving a copy to the other side well in advance. Financial Creditor is directed to comply with the earlier order, thereby placing on record Certificates by way of an Affidavit. List this matter on Board on 21.10.2022, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)